RAJYA SABHA

SCs/STs in Kendriya Vidyalayas

†3520. SHRIMATI JAMANA BARUPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Kendriya Vidyalayas running in the country, Statewise:
- (b) whether the benefit of reservation is extended to students belonging to Scheduled Castes and Scheduled Tribes for receiving education in Kendriya Vidyalayas; if so, the percentage thereof and if not, the reasons therefor; and
- (c) the number of details of persons belonging to Scheduled Castes and Scheduled Tribes who are working on the posts of Principal in Kendriya Vidyalayas throughout the country, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) There are at present 852 Kendriya Vidyalayas in the Country as per Statement I (See below).

- (b) Reservation have been provided for SC and ST children @15% and 7.5% respectively, at the time of making fresh admissions.
- (c) State-wise list of Principals belonging to SC and ST is in the Statement II.

Statement I KENDRIYA VIDYALAYA SANGATHAN (HQ)

The number of Kendriya Vidyalayas state-wise.

Sl. No.	Name of State/U.T.	No. of KVs
1.	Andhra Pradesh	43
2.	Assam	43
3.	Bihar	52
4.	Gujarat	41
5 .	Haryana	25
6.	Himachal Pradesh	19
7.	Jammu and Kashmir	25
8.	Karnataka	32

†Original notice of the question was received in Hindi.

Sl. No.	Name of State/U.T.	No. of KVs
9.	Kerala	27
10.	Madhya Pradesh	86
11.	Maharashtra	52
12.	Manipur	05
13.	Meghalaya	07
14.	Nagaland	06
15.	Orissa	30
1 6 .	Punjab	40
17 .	Rajasthan	52
18.	Sikkim	01
19.	Tamilnadu	29
20.	Tripura	05
21.	Uttar Pradesh	120
22.	West Bengal	49
23.	A and N Island	03
24.	Arunachal Pradesh	09
25.	Chandigarh	05
26.	Delhi	37
27	Goa	05
28.	Pondichery	02
29.	Mizoram	01
30.	Dadra and N. Haveli	01
	TOTAL:	852

Statement II

State-wise List of Principals in Kendriya Vidyalayas Belonging to SC/ST Community.

S.No.	Name of State	SC	ST
1.	Andhra Pradesh	01	0
2.	Arunchal Pradesh	0	0
3.	Assam	03	01

S.No.	Name of State		SC	ST
4.	Bihar		04	0
5 .	Chandigarh		0	0
6.	Delhi		02	0
7.	Goa		01	0
8.	Gujarat		05	01
9.	Haryana		01	0
10.	Himachal Pradesh		02	0
11.	Jammu and Kashmir		03	0
12.	Karnataka		02	0
13.	Kerala		0	0
14.	Madhya Pradesh		06	02
15.	Maharaashtra		04	01
16.	Manipur		0	0
17.	Meghalya		02	01
18.	Mizoram		0	0
19.	Nagaland		01	0
20.	Orissa		03	0
21.	Punjab		01	0
22.	Rajasthan		02	01
23.	Sikkim		0	0
24.	Tamilnadu		0	0
25.	Tripura		01	0
26	Uttar Pradesh		06	0
27.	West Bengal		02	01
		TOTAL:	52	08

Rastogi Commission Report

3521. SHRI N.K. PREMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the major recommendations of Rastogi Commission Report;
- (b) whether UGC has exempted Ph. D. (Degree) holders from National Eligibility Test on the basis of the recommendation of Rastogi Commission; and